

DIVISION BENCH

ITEM NO.120

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.309/2023, IA No.677/2023 & IA No.113/2024
IN CP (IB) No.45/ALD/2019**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	NITIN JAIN & ANR V/S RATANDEEP INFRASTRUCTURE PVT LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Yash Tandon, Adv. : *For the Applicant/ Liquidator, Mr. Alok Kumar Kuchhal present in person in IA No.309/2023 & IA No.113/2024*
- Ms. Parul Agarwal, Adv. : *For the Applicant in IA No.677/2023 & Respondent in IA No.309/2023*

ORDER

IA No.309/2023

- 1.** Ld. Counsel, Ms. Parul Agarwal representing the non-applicant/respondent seeks an accommodation to address the argument.
- 2.** Let the matter be adjourned for 19th April, 2024, to come up higher on the Board.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

16th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*